

**Reports of Commission on Agricultural Costs and Prices on Price Policy for Crops**

3183. SHRI BHOLA NATH SEN : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have received reports of the Commission on Agricultural Costs and Prices on the price policy for paddy, pulses, oilseeds, raw jute and sugarcane for the current financial year ;

(b) if so, the details of the reports and recommendations of the Commission ;

(c) what is Government's reaction in the matter ; and

(d) steps taken/proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) The Commission for Agricultural Costs and Prices has submitted its Reports on (i) Price Policy for Kharif Crops covering Paddy, Kharif Coarse Cereals, Kharif Pulses, Kharif Oilseeds ; (ii) Price Policy for Sugarcane ; and (iii) Price Policy for Raw Jute for 1985-86 season. The Government have announced the statutory minimum price of raw jute for the basic variety of W-5 Grade in Assam at Rs. 2.15 per quintal for 1985-86 season as recommended by the Commission. The recommendations of the Commission in respect of other kharif crops and sugarcane are under consideration of the Government.

**Fishing Project Report on Gopalpur Fishing Harbour in Orissa**

3184. SHRI K. PRADHANI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Central Institute of Coastal Engineering for Fishery, Bangalore has completed and submitted the project report on Gopalpur fishing harbour in Orissa ;

(b) if so, its broad features thereof and how long it will take to start work on the Project and capital outlay involved ; and

(c) if not, the time by which the Report is likely to be submitted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes Sir, in July 1985.

(b) and (c) The project envisages a total investment of Rs. 1247.87 lakhs. The fishing harbour is designed for accommodating 100 fishing vessels of 10 m and 20 fishing vessels of 15 m. It is estimated that 5320 tonnes of fish and 1180 tonnes of crustaceans would be landed after completion of the project.

The project report has been received recently in July, 1985.

**Setting up of FCI Godowns at Parappanangadi**

3186. SHRI M. RAMACHANDRAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the extent of investment on the foodgrain storage godown at Tikkoti in Calicut District, Kerala and its total storage capacity ; and

(b) whether Government have taken a final decision regarding the setting up of a Food Corporation of India godown at Parappanangadi in Malappuram district of Kerala ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The Food Corporation of India is constructing a godown of 40,000 tonnes capacity at Tikkoti in Calicut District Kerala, at an estimated cost of about Rs. 3.4 crores.

(b) No such proposal is under consideration of the Corporation at present.

**Prawn Production**

3187. SHRI S. KRISHNA KUMAR : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the annual production of prawns in the country from the sea and inland brackish water for the last five years ;

(b) the area covered by brackish water prawn culture ; and

(c) measures taken for production and distribution of prawn seed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c) Information is being collected from the States and shall be placed on the table of the Sabha.

#### Mechanisation of Boats for Fishermen

3188. SHRI N. DENNIS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is any proposal to help traditional fishermen to mechanise their traditional boats and catamarans ; and

(b) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) There is no specific proposal with the Central Government in this regard. However, traditional fishermen are assisted by the States/Union Territories through Schemes of subsidy and loan for mechanisation. A Central Sector Scheme for Introduction of Improved Beach Landing Craft and Upgradation of Small Scale Sector is also being implemented. Programmes of National Cooperative Development Corporation for Fisheries also cover mechanised boats and motorisation of traditional fishing craft through supply of Outboard motors. Subsidy available under Interated Rural Development Programme is also being utilised by States for mechanisation of traditional craft.

#### Import of Agricultural Products

3189. SHRI PRAKASH CHANDRA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the names of the Agricultural Products and the quantity of each of them imported during the year 1983-84 ; and

(b) the purchase price of each product and the rate at which it is being sold ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Imports of selected essential agricultural commodities during the year 1983-84 are given below :

Item	Quantity : In '000 tonnes	
	Quantity	Value : Rs. in crores
Wheat	2142.3	507.12
Rice	328.1	80.00
Vegetable oils, fixed (edible oil)	1001.3	540.98

(b) The information is being collected and will be laid on the Table of the House.

#### Annual Construction of Dwelling Units by DDA

3190. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether DDA has decided to build 1,00,000 dwelling units in a year as reported in the Statesman of 12 June, 1985 ;

(b) if so, whether it has the resources to do so within a budgetary allocation of Rs. 169 crores ;

(c) whether its organisational structure and land availability are commensurate with this target of achievement ; and